

11.031/2 hrs.

**RESIGNATION OF COUNCIL OF
MINISTERS**

[English]

SECRETARY—GENERAL: Sir, I beg to lay on the Table a copy each of the following papers:—

- (1) Letter dated the 6th March, 1991 from the Prime Minister to the President tendering his own resignation and that of his Council of Ministers. [Placed in Library. See No. LT—2215/91]
- (2) Letter dated the 6th March, 1991 from the President to the Prime Minister accepting his resignation and the resignation of his colleagues from the Council of Ministers and requesting him to continue in Office till a new Government is formed. [Placed in Library. See No. LT—2216/91]

11.04 hrs.

ANNOUNCEMENT BY SPEAKER

Group Photograph of Members of Lok Sabha

[English]

MR. SPEAKER: As already intimated through Lok Sabha Bulletins a group photograph of Members of Lok Sabha will be taken tomorrow, the 12th March, 1991 at 10.15 A.M. in Parliament House between Gate No. 1 and the Central Hall.

Hon'ble Ministers and Members are requested kindly to make it convenient to join the photograph and assemble at the place of the photograph by 10.00 A.M. *sharp*.

A chart showing the seating arrangements in the first row has been displayed on the notice boards in PNO and the outer lobby for information of the Members.

11.041/2 hrs.

PUBLIC ACCOUNTS COMMI

Twenty Second Report

[English]

SHRISONTOSH MOHANDEV (Tripura West): Sir, I beg to present the Twenty second Report (Hindi and English versions) of the Public Accounts Committee.

11.041/2 hrs.

**COMMITTEE ON PUBLIC UNDERTAK-
INGS**

Tenth and Eleventh Reports

[English]

SHRI BASUDEB ACHARIA (Bankura): I beg to present the following reports of the Committee on Public Undertakings:

- (i) Tenth Report (Hindi and English versions) of the Committee on Public Undertakings on Action Taken by Government on the recommendations contained in their Fifty-eight Report (Eighth Lok Sabha) on Air India — Undue benefit to Private operators.
- (ii) Eleventh Report (Hindi and English versions) of the Committee on Public Undertakings on Action Taken by Government on the rec-

ommendations contained in their Sixty—third Report (Eighth Lok Sabha) on Cochin Refineries Limited.

11.051/2 hrs.

COMMITTEE OF PRIVILEGES

First Report

[English]

SHRI SOMNATH CHATTERJEE (Bolpur): I beg to present the First Report (Hindi and English versions) of the Committee of Privileges.

11.05 hrs.

COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

Fourth and Fifth Reports

[English]

SHRI PURNA CHANDRA MALIK (Durgapur): I beg to present the following Reports (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:

- (i) Fourth Report on the Ministry of Railways (Railway Board) — Reservations for and employment of Scheduled Castes and Scheduled Tribes in Indian Railway Construction Company Limited.
- (ii) Fifth Report on Action Taken on 49th Report (Eighth Lok Sabha) on the Ministry of Finance (Department of Economic Affairs—Banking Division) — Reservations for and employment of Scheduled Castes and Scheduled Tribes in Dena Bank and credit facilities provided by the Bank to Scheduled Castes and Scheduled Tribes.

11.06 hrs.

STATEMENT BY MINISTER

Conversion of Leasehold system of Land tenure into free hold in Delhi

[Translation]

MR. SPEAKER: Shri Daulat Ram Saran.

Since it is a lengthy statement, you can lay it on the Table.

THE MINISTER OF URBAN DEVELOPMENT (SHRI DAULAT RAM SARAN): Mr. Speaker, Sir, I beg to lay on the Table a statement regarding conversion of Leasehold system of land tenure into free hold in Delhi: [Placed in Library. See No. LT—2283/91](Interruptions).....

STATEMENT

[English]

The issue relating to conversion of leasehold system of land tenure into freehold in Delhi has been engaging the attention of the Government for quite some time. A decision